

No. J-11017/7/2026-Judicial (2)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi,  
Dated the 11<sup>th</sup> May, 2026

**ORDER**

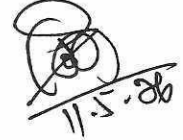
The President is pleased to engage **Ms. Malvika Singh**, Advocate as Senior Panel Counsel for conducting Central Government Litigation (except Taxation matters), shown as table below, before the High Court of Gujarat at Ahmedabad and Central Administrative Tribunal at Ahmedabad, for a period of three years from the dated of this order or until further orders in this regard, whichever is earlier.

**HIGH COURT OF GUJARAT AT AHMEDABAD**  
**&**  
**CENTRAL ADMINISTRATIVE TRIBUNAL AT AHMEDABAD**

Name of Advocate	Contact Details	Enrollment No.
<b>Senior Panel Counsel</b>		
Ms. Malvika Singh	108B, 3rd Floor, Behind Paradise Villa no. 8, Lane 22, Sector F, Sterling City, Bopal, Ahmedabad 380058 Mob: 8000009005, 9167657467 Email: malvikasingh1011@gmail.com	G/3425-A/2014

2. The engagement and professional fee of the aforesaid counsel will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl, dated 24.09.1999 to be read with OM No. 12011/6/2025-Judicial/E.158060 dated 05.02.2026 & instructions issued subsequently through O.Ms specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 and J-16/20/2024-Judicial dated 16.10.2024 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

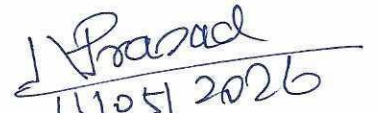
3. Hindi version of this order will follow.



(Madhab Charan Prusty)  
Sr. Government Advocate

**Copy (through email) to:-**

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/ AS/JS & LA in the main secretariat of Department of Legal Affairs.
3. In-charge, Branch Secretariat, Mumbai.
4. Sh. Pradeep D. Bhate, CGC (responsible case marking), High Court of Gujarat.
5. The Registrar, High Court of Gujarat.
6. Ms. Malvika Singh, Advocate.
7. To upload on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Union of India'.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.



(Niranjana Prasad)  
Section Officer (Judicial)  
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